

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:527
ANSWERED ON:30.04.2015
COAL SUPPLY TO THERMAL POWER PLANTS
Shetty Shri Gopal Chinayya

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has received proposals from various State Governments including Maharashtra for coal linkages for public and private thermal power plants;
- (b) if so, the details thereof and the action taken thereon along with the quantum of coal supplied to Power Stations including Mahgenco thermal unit of Maharashtra;
- (c) the average coal stock available with various power utilities; and
- (d) the steps taken to ensure uninterrupted supply of coal to the power stations?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Q.No.527 for answer on 30.04.2015 asked by SHRI GOPAL SHETTY.

(a&b): The requests for grant of long term coal linkage/Letter of Assurance (LoA) have been received from public and private Thermal Power Projects (TPPs) of various States including Maharashtra.

As per New Coal Distribution Policy (NCDP), 2007, Standing Linkage Committee (Long-Term) is authorized to recommend the Letters of Assurance (LOAs) for supply of coal. Based on the SLC (LT)'s recommendation, so far 177 LOAs have been issued to various power plants (Central/State Government Sector) including power plants in the State of Maharashtra as well as IPPs (Independent Power Producers i.e., private companies) covering capacity of 1,08,000 MW. Out of this 1,08,000 MW capacity, the competent authority in 2013 had approved signing of Fuel Supply Agreements (FSAs) in respect of 78,000 MW capacity power plants which have been commissioned or were likely to be commissioned by 31.03.2015. It was further decided that coal may also be supplied to power plants of 4660 MW capacity and other similarly placed power plants that do not have any fuel linkage subject to the availability of coal and on the condition that such supplies would not adversely impact the availability of coal for the identified plants of 78,000 MW capacity as per the approval accorded for LoA holders. A Presidential Directive to this effect was issued to Coal India Limited (CIL) on 17.07.2013.

During 2014-15, despatches to power utility sector from CIL sources have been 385.13 Million Tonnes (Provisional) with a growth of 8.8% over 353.83 Million Tonnes in 2013-14. In respect of Mahgenco TPPs, supply from CIL sources in 2014-15 has been 31.01 Million Tonnes (Provisional) with a growth of 4.7% over 29.60 Million Tonnes in 2013-14.

(c&d): As reported by Central Electricity Authority (CEA), as on 23rd April, 2015, out of 100 coal based power plants whose coal stock position is being monitored on daily basis by CEA, all India coal stock has reached 29.5 MT for 20 days. Since January 2015, none of the operating power plant in the Country has reported loss of generation due to coal shortage.

With a view to monitoring coal supplies to Power Utility Sector including TPPs located in Maharashtra, an Inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways has been constituted. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position.